

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. 14/1993

Date of decision : 04.01.1993

Mrs Susmita Sen Gupta

Petitioner

Versus

Union of India  
through Secretary  
Ministry of Urban Development and  
Others

Respondents

CORAM :-

Hon'ble Mr I.K. Rasgotra, Member (A)

For the Petitioner - Shri Bishwajit Bhattacharyya

For the Respondents - None

JUDGEMENT (Oral)

Heard.

Learned Counsel for the petitioner would like to withdraw the application with liberty to approach the court if required and if so advised at appropriate time. O.A. is accordingly dismissed as withdrawn, with liberty as aforesaid.

  
(I.K. RASGOTRA)  
MEMBER (A)